				N	ame of th	Reinitiated a	Limit te of comme	s Pryor M ed encement on of time	of CIRP: 06-12 :17/03/2025)					
				Lis	t of Othe	r Creditors, if a	any (Other th credit		ial creditors a	nd operatio	nal			
							(Amoun	t in ₹)						
SI.			ils of claim eceived	Details of claim admitted						of contingent claim	dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remark s, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim			100	% of voting share in CoC		setoff			
1.	The Assistant Commissioner, Central tax, Division- II(Pimpri)	20-Dec- 23	1,32,11,414	1,32,11,414	NA	NA	NA	No	NA	NA	Nil		00	Claim admitted
2.	Regional Provident Fund Commissioner	27-03- 24	1,19,68,279	34,50,631	NA	NA	NA	No	NA	NA	Nil		85,17,648	Principal Amount Admitted, Interest/damages under verification

3. TOTAL	2,51,79,693	1,66,62,045				2. 				85,17,648	
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Mandar Wagh Interim Resolution Professional Marks Pryor Marking Technology Private Limited (Undergoing Corporate Insolvency Resolution Process) E-mail ID: cirp.markspryor@gmail.com, mandar.wagh@anandchaitanya.com IBBI Registration No.: IBBI/IPA-002/IPN00450/2017-2018/11276